

OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN,
ENGLISH DEPARTMENT, ASANSOL.

Order No. ७५ (G), Dated, Asansol the 15th day of April, 2020.

In view of the direction of the Hon'ble High Court, Calcutta passed in W. P. No. 5327(W) of 2020, the Child Friendly Courts of this district shall remain functional during suspension of work (vide Notification No. 1498-RG, Dated 24.03.2020 and 1512-RG, Dated 08.04.2020 of the Hon'ble High Court, Calcutta). The Judge Special Court under POCSO Act (Asansol/Durgapur) is requested to submit a report in terms of the order passed by the Hon'ble Supreme Court of India on 3rd April, 2020.

The following staffs are to be detained in connection with running of POCSO Courts regularly.

ASANSOL			
01.	Sri Anandamoy Roy	Bench Clerk	Attached to the Additional District & Sessions Judge, 2 nd Court, Asansol.
02.	Sri Jayanta Ghosh	Stenographer	Attached to the Additional District & Sessions Judge, 2 nd Court, Asansol.
02.	Sri Sourav Acharya	Lower Division Assistant	Attached to the Additional District & Sessions Judge, 2 nd Court, Asansol
03.	Sri Avijit Roy	Peon (Group-D)	Attached to the Additional District & Sessions Judge, 2 nd Court, Asansol
DURGAPUR			
01.	Sri Bharat Das	Bench Clerk	Attached to the Additional District & Sessions Judge, 1 st Court, Durgapur
02.	Sri Kishore Roy	Stenographer	Attached to the Additional District & Sessions Judge, 1 st Court, Durgapur.
02.	Sri Koushik Mondal	Lower Division Assistant	Attached to the Additional District & Sessions Judge, 1 st Court, Durgapur
03.	Sri Ashim Ghosh	Peon (Group-D)	Attached to the Additional District & Sessions Judge, 1 st Court, Durgapur.

Inform all concerned.

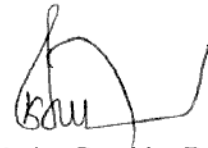
Sd/- K Bhattacharyya

District Judge, Paschim Bardhaman

Memo No. 923 /XI-12 (COVID -19), Dated Asansol the 15th day of April, 2020.

Copy forwarded for information and taking necessary action to :-

01. The Additional District and Sessions Judge, 1st / 2nd / 3rd / 4th Court Asansol / Durgapur.
02. The Judge, Special Court-cum-Additional District and Sessions Judge, Asansol/ Durgapur.
03. The Judge Commercial Court, Paschim Bardhaman.
04. The Judge, Special C.B.I. Court, Asansol.
05. The Additional District and Sessions Judge, Fast Track 1st / 2nd Court Asansol.
06. The Additional District and Sessions Judge, Fast Track Court, Durgapur.
07. The Chief Judicial Magistrate, Paschim Bardhaman.
08. The Additional Chief Judicial Magistrate, Durgapur.
09. The Civil Judge (Senior Division) 1st Court/ 2nd Court, Asansol.
10. The Civil Judge (Senior Division) Court, Durgapur.
13. The Secretary, D.L.S.A., Paschim Bardhaman.
14. The Chairman, S.D.L.S.C, Durgapur.
15. The G.P. / P.P. Asansol/Durgapur of Paschim Bardhaman
16. The Secretary, Bar Association, Asansol / Durgapur.



District Judge, Paschim Bardhaman